GOVERNMENT OF TELANGANA <u>ABSTRACT</u>

Budget Estimates 2020-21 – Management of COVID-19 - Repairs and Renovation to establish Covid-19 Isolation Centre at Sports Hostel in Gachibowli Stadium, Ranga Reddy District – Administrative Sanction– Orders – Issued.

HEALTH, MEDICAL AND FAMILY WELFARE (D) DEPARTMENT

<u>G.O.Rt.No. 159</u>

<u>Dated: 25-04-2020</u>

Read the following:-

1. From the Director of Medical Education, Hyderabad Lr.No.DME/Planning/Covid-19/Gachibowli Sports Hostel/209-20/Dt: .04.2020.

- 2. BRO No.300, Finance (EBS.VII) Department, dated 08.04.2020.
- 3. G.O.Rt.No.18, Revenue (Disaster Management-II) Department, Dated:08.04.2020.
- 4. G.O.Rt.No.155, H.M.&F.W. (D) Dept., Dt.08.04.2020.
- 5. BRO No.338, Finance (EBS-VII) Dept., Dt.22.04.2020.
- 6. G.O.Rt.No.27, Revenue (DM-II) Dept., Dated: 23.04.2020.

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ORDER:

Based on the proposals received from the Director of Medical Education, Hyderabad in the reference 1st read above and in continuation of orders issued in the reference 4th read above, Government hereby accord an administrative sanction to the Director of Medical Education, Hyderabad for an amount of Rs.6.50 Crores (Rupees Six Crores and Fifty Lakhs Only) from the B.E. provision 2020-21 in addition to Rs.18.50 Crores totaling for Rs.24.50 Crores to take up repairs and renovation to establish COVID-19 Isolation Center at Sports Hostel in Gachibowli Stadium, Ranga Reddy District as annex to Osmania General Hospital.

2. The expenditure shall be debited from the following Head of Account.

"MJH- 2245 - Relief on account of Natural Calamities

SMJH - 80- General

M.H. - 800 - Other Expenses.

GSH - 25 - State Sector Schemes

SH - 14 - Covid-19 Pandemic-

500 - Other Charges

503 - Other Expenditure"

3. The Managing Director, TSMSIDC is hereby permitted to get the repairs and renovations works executed on nomination basis and to pay 10% over the estimated works that are actually executed between 27th March, 2020 and 15th April, 2020.

(P.T.O.)

- 4. The Director of Medical Education, Hyderabad and the Managing Director, TSMSIDC, Hyderabad shall take necessary action in the matter and furnish the consolidated Utilization Certificates for the amount now to the State Audit Authorities.
- 5. This order is issued with the BRO No.338, dated 22-04-2020 of Finance (EBS-VII) Department and also Administrative Sanction Order vide G.O.Rt.No.27, Revenue (DM-II) Department, dated 23-04-2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

A. SANTHI KUMARI SPECIAL CHIEF SECRETARY TO GOVERNMENT

To

The Director of Medical Education, Hyderabad.

The Managing Director, TSMSIDC, Hyderabad.

Copy to:

The Director of Public Health & Family Welfare, Hyderabad.

The Revenue (DM-II) Department.

The Finance (EBS-VII) Department.

SC/SF

// FORWARDED::BY ORDER //

SECTION OFFICER